

(d) if so, whether Government propose to enhance the allocated amount for the State?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Two statements indicating the Statewise/Union Territory-wise final allotment and the amount utilised for the construction and maintenance of National Highways during the Sixth Plan are laid on the Table of the House.

[Placed in Library. See No. LT-4034/87.]

(b) Details indicated below :

(Rs. in lakhs)

Year	Amount allotted/ allocated for the Construction of National High- ways	Amount released for the repair & maintenance of National High- ways
1985-86	1837.82	526.62
1986-87	2250.00 (allocation)	643.85

(c) and (d). The funds demanded by the State Government during 1986-87 have been fully provided.

Declaration of National Highways in Andhra Pradesh

3459. SHRI V. SOBHANADREE-
SWARA RAO :
SHRI BHATTAM SRIRAMA
MURTY :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the particulars of length of roads added to National Highways during Fifth and Sixth Plans in Andhra Pradesh and other States;

(b) the list of roads proposed by Government of Andhra Pradesh to be added to the National Highways;

(c) since how long these proposals are pending before the Union Government and the reasons for such long pendency therefor; and

(d) the likely date by which these proposals are to be accepted by Union Government?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) No road was declared as National Highway during the Fifth and Sixth Plans in Andhra Pradesh. Statements I and II giving the requisite details in respect of other States are given below.

(b) to (d). The Government of Andhra Pradesh have from time to time requested for classifying certain State Roads as National Highways. In March, 1985, the Chief Minister recommended ten proposals as per list given in statement III, measuring a length of 3,222 Kms. for declaring as National Highways. However, owing to meagre allocation of funds under the Central Sector Roads Programme during 7th Five Year Plan, it is not possible at present to declare these roads as National Highways. This position has since been communicated to the State Government.

Statement-I

Details of length added to National Highways system during 5th Five Year Plan period

Sl. No.	NH. No.	Route of National Highway	Length in Kms.
1.	1B	Batote-Doda-Kishtwar in J & K.	107
2.	17	Realignment of N.H. No. 17 beyond Calicut to Edapally in Kerala	51
Total			158 Kms.

Statement-II

Details of length added to National Highways during the 6th Five Year Plan period

S. No.	N.H. No.	Route of National Highway	Length in Kms.
1.	31C	Lateral Road in West Bengal and Assam	235
2.	51	Paikan-Tura-Dalu in Assam and Meghalaya	149
3.	52	Biahata-Charali-Tezpur-Bander Dewa-North Lakhimpur-Passighat-Tezu-Sitapani-Saikeaghat	850
4.	52A	Road link to Itanagar from Bander Dewa on NH. No. 52 in Assam	25
5.	53	Badarpur-Silchar-Jirighat-Imphal in Assam and Manipur.	320
6.	54	Silchar-Aizwal-Lunglei in Assam and Mizoram	413
7.	12	Extension of NH. No. 12 from Jaipur to Biaora in Rajasthan and Madhya Pradesh	466
8.	45A	Link to Pondicherry (Vellupuram to Pondicherry) in Tamil Nadu and Pondicherry	40
9.	4B	Panvel-Uran near Nhava Sheva Port Complex (Bombay) in Maharashtra	27
10.	56	Lucknow-Jagdishpur-Sultanpur-Jaunpur-Varanasi in U.P.	285
Total :			2810

Statement-III

Details of the roads forwarded by the Andhra Pradesh Government for being classified as National Highways

S. No.	Name of the road	Total length in Kms. ¹
1	2	3
1.	Vijayawada to Machilipatnam	70
2.	Nellore to Hubli via Gooty	370
3.	Kakinada to Jagadapur via Rajahmundry, Bhadrachalam and Venkatapuram	360
4.	Hyderabad to Venkatapuram via Warangal, Nagaram	260
5.	Nizambad to Jagadapur via Jagtial-Peddapalli-Manthani and Bhopalapatnam	280

1	2	3
6.	Ongole to Raichur via Giddalur-Nandyal-Kurnool-Uppal	340
7.	Chittoor to Bhadrachalam via Cuddapah-Markapur-Macherla-Nagarjunasagar-Khammam	680
8.	Hyderabad to Chandrapur via Karimnagar-Mancheriyal connecting N.H. IV and N.H. VII	332
9.	Bhadrachalam-Chintur-Sileru-Chintapally-Paderu-Araku-Vijayanagaram-Palakonda and Srikakulam on N.H. V	400
10.	Naidupet-Tirupathi-Chittoor connecting NH. V & N.H. IV	130
Total :		3222

Adverse effect of over use of Antibiotics

3460. DR. B. L. SHAILFH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the over-use of antibiotics is leading to the growth of drug resistant organisms in the human body as per latest studies made;

(b) whether the medical profession suffers from a lack of information on current drug usage and for many of them almost the only source is the medical representatives whose only concern is to market their particular brand of drugs unmindful of the adverse drug reactions;

(c) whether according to the Health Action International at least 18 per cent of the antibiotics marketed India do not figure on the WHO list of essential drugs and the availability of an unnecessarily wide range together with the multiplicity of brand names make correct prescribing more difficult; and

(d) if so, what action is being taken to prevent misuse of these drugs ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Improper and indiscriminate use of antibiotics can lead to the growth of drug resistance organism in the human body.

(b) This is not true. Qualified medical personnel are fully aware of all aspects of the drug use. They are fully trained on the subject.

(c) WHO's list of essential drugs Technical Report Series No. 722 of 1985 does not cover all drugs under each therapeutic group including antibiotics which are marketed not only in India but also in developed countries. While antibiotics figuring in WHO's list of essential drugs considered as needs of majority of the population the other antibiotics moving in the market would be also useful for vulnerable population, the infections of whose do not respond to the antibiotics figuring in the WHO's list of essential drugs.

(d) The various measures Government have taken to prevent misuse of antibiotics are :

(i) All antibiotics are required to be sold against the prescription of Registered Medical Practitioner only and the violation of this condition is punishable under the Drugs and Cosmetics Act;

(ii) In Government Medical Colleges, the hazards of indiscriminate use and its consequences are taught in the Department of Pharmacology so that the medical students on graduation Medicine are fully aware of all aspects of antibiotics use;